[Shri K.H. Muniappa]

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 8291/15/12]

- (xx) (a) Annual Report and Accounts of the Indian Institute of Entrepreneurship (IIE), Guwahati, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 8090/15/12]

- (xxi) (a) Annual Report and Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 8292/15/12]

Notifications of the Ministry of Corporate Affairs

कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री (श्री सचिन पायलट): महोदय, मैं कंपनी अधिनियम, 1956 की धारा 642 की उप-धारा (3) के अधीन कॉर्पोरेट कार्य मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (1) S.O. 1747 (E), dated the 7th August, 2012, constituting the Product or Activity Groups which all companies shall use in the Cost Audit Report and in Compliance Report to be filed with the Central Government.
- (2) G.S.R. 617 (E), dated the 7th August, 2012, amending Notification No. G.S.R. 501 (E), dated the 6th July, 1999, to insert certain entries in the original Notification.

[Placed in Library. See No. L.T. 7893/15/12]

- I. Notifications of the Ministry of Information and Broadcasting
- II. Reports and Accounts (2011-12) of various Film Corporation, Institutes and related papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Information and Broadcasting, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:—
 - No. A-10/178/2012-PPC, dated the 22nd November, 2012, publishing the Prasar Bharati (Broadcasting Corporation of India), Authorities for Disciplinary Proceedings Regulations, 2012.
 - (2) G.S.R. 884 (E), dated the 7th December, 2012, publishing the Prasar Bharati (Broadcasting Corporation of India) Salaries, Allowances and other Conditions of Service of Chairman, Whole-time Members and Part-time Members (Second Amendment) Rules, 2012.

[Placed in Library. See No. L.T. 8067/15/12]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—
 - (i) (a) Thirty-seventh Annual Report and Accounts of the National Film Development Corporation (NFDC), Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 8063/15/12]

- (ii) (a) Seventeenth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), NOIDA, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 8369/15/12]

- (2) A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Film and Television

[Shri Manish Tewari]

Institute of India (FTII), Pune, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 8066/15/12]

- (ii) (a) Annual Report and Accounts of the Satyajit Ray Film and Television Institute (SRFTI), Kolkata, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 8065/15/12]

- (iii) (a) Annual Report and Accounts of the Children's Film Society, India (CFSI), Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 8064/15/12]

Reports and Accounts (2011-12) of NMDFC Delhi and Central Wakf Council New Delhi and related papers

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (श्री निनोंग ईरींग): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:—
 - (a) Eighteenth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 8318/15/12]